

(13)

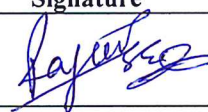
**NATIONAL COMPANY LAW TRIBUNAL  
HYDERABAD BENCH**

**PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL**

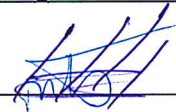
**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 03.09.2018 AT 10.30 AM**

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CP(IB) No.316/9/HDB/2018
NAME OF THE COMPANY	Suvarna Rotoprint Tech Pvt Ltd.
NAME OF THE PETITIONER(S)	Raj Packaging Industries Ltd.
NAME OF THE RESPONDENT(S)	Suvarna Rotoprint Tech Pvt Ltd.
UNDER SECTION	9 OF IBC

**Counsel for Petitioner(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
S. Rajeev Ratna	Advocate	rajeevratnaadvocate@gmail.com 9533631522.	

**Counsel for Respondent(s):**

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
<del>M. D. Raju</del>	<del>Advocate</del>	<del>92-96563286</del>	<del></del>

**ORDER**

Learned counsel Mr.S.Rajeev Ratna present for Petitioner.

Registry issued notice to the Respondent.

None appeared for Respondent.

Respondent shall file counter within one week serving copy in advance to the petitioner and file proof of service.

List the matter on 17.09.2018.

  
MEMBER JUDICIAL